

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4875  
ANSWERED ON:26.08.2010  
PRODUCTION OF FERTILIZERS  
Verma Shri Sajjan Singh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether fertilizer are being manufactured in Dewas city in Madhya Pradesh;
- (b) if so, the details thereof;
- (c) the names of the agencies in Dewas given licence to manufacture the fertilizers by the Government alongwith the basis for issuing such licences ;
- (d) whether raw material for the fertilizers is easily available;
- (e) if not, the place from where the raw material is brought and the distance it has to be transported;
- (f) whether regular quality-control checks are carried out by any Government agency; and
- (g) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) and (b): Single Super Phosphate (SSP) fertilizer is being manufactured by M/s Agro Phos (India) Limited, Dewas, Madhya Pradesh. This unit is covered under the Nutrient Based Subsidy Policy and accordingly it is claiming payment of subsidy from Department of Fertilizers on the sale of Single Super Phosphate (SSP). The detail of annual capacity, production and sale of SSP by the above said unit is as under:

Annual installed Capacity : 45000 MTs

Production during 2009-10 : 22,615 MTs

Sale during 2009-10 : 16,838 MTs

(c) The State Government of Madhya Pradesh is the authority to issue license to M/s Agro Phos (India) Limited for manufacturing fertilizers in the State. However, the unit has been inducted into the subsidy scheme by Government of India based on the prescribed procedure and license given by State Government.

(d) and (e) : For production of Single Super Phosphate (SSP), Rock Phosphate and Sulphur/Sulphuric Acid are required. Rajasthan State Mines and Minerals Limited (RSMML) is the indigenous source of Rock Phosphate for M/s Agro Phos (India) Limited. However, it also procures its Rock Phosphate from the imported sources. The unit gets Sulphuric Acid from M/s Hindustan Zinc Limited, Udaipur, Rajasthan. The unit procures raw materials based on the its requirement and availability of the same.

(f) and (g): State Governments are the authority to administer the quality of all the fertilizers under the Fertilizers (Control) Order, 1985. Further, in the implementation of Nutrient Based Subsidy policy for Single Super Phosphate (SSP) w.e.f. 1.5.2010, the State Governments of the States where the SSP fertilizers units are located, are required to check the quality of the SSP produced in the State month wise based on which the 85% 'On Account' payment of concession is released to SSP units. The State Governments also issue certificate each month certifying that the units are printing 'Quality Certified' on each bag released in the market and also they are in possession of well equipped laboratories to test the quality of the fertilizers. The State Governments also certify the quality of the SSP while issueing certificate of sales in prescribed Proforma 'B' based on which the units are given their 15% balance payment. The Department of Fertilizers has also deputed Project & Development India Limited (PDIL), a PSU under administrative control of Department of Fertilizers, to check the quantity and quality of the SSP manufactured by the units, in its six monthly inspections. The State Governments have been requested by Department of Fertilizers for testing the samples of Single Super Phosphate (SSP) in collaboration with PDIL at the retailers level. The SSP marketers are also responsible for supply of quality fertilizers.